

Sponsored Accelerated Rural Water Supply Programme and State Sector Minimum Needs Programme are under implementation to provide Sanitation and Drinking Water facilities in the rural areas.

Assistance to rural artisans in Orissa

2838. SHRIMATI JAYANTI PATNAIK: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the specific scheme under which the rural artisans of Orissa are being assisted by the Centre; and

(b) the number and details of rural artisans benefited under the Scheme in the State during the Eighth Five Year Plan?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI K. YERRANNAIDU): (a) and (b) The Ministry of Rural Areas & Employment is implementing the Scheme of Supply of Improved Tool Kits to the Rural Artisans in the entire country including the State of Orissa. Under the scheme, rural artisans from different crafts except weavers, tailors, needle-workers and beedi-workers living below the poverty line are being assisted.

23,823 numbers of rural artisans have been benefited so far in the State of Orissa under the Scheme during VIIIth Five Year Plan.

National Social Assistance Programme in Andhra Pradesh

2839. DR. D. VENKATESHWAR RAO: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the National Social Assistance Programme for the benefit of rural women and old people has been of the successful programmes so far in

Andhra Pradesh, in comparison to other State;

(b) if so, the total allocation made to Andhra Pradesh during 1995-96 and the amount utilized;

(c) the allocation made during 1996-97 and the amount released so far; and

(d) to what extent the State Government has implemented the Scheme and utilized the funds for Social Assistance Programme, and what is the total benefit derived by the rural women of Minority Communities and those who are backward?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI K. YERRANNAIDU): (a) The National Social Assistance Programme (NSAP) alongwith its three components viz., National Old Age Pension Scheme (NO APS), National Family Benefit Scheme (NFBS) and National Maternity Benefit Scheme (NMBS), is being implemented successfully in Andhra Pradesh. Under this programme, Central Assistance is given to rural as well as urban households below the poverty line as per terms and conditions laid down in NSAP Guidelines.

(b) During 1995-96, an amount of Rs. 4675.42 lakhs was allocated to Andhra Pradesh for the three schemes of NSAP. The State utilised an amount of Rs. 3913.58 lakhs out of amount of Rs. 4675.42 lakhs released during the year.

(c) During 1996-97, an amount of Rs. 7896.11 lakhs was allocated to the State for the three schemes of NSAP. Out of this an amount of Rs. 6885.06 lakhs has been released so far.

(d) The allocation, releases, expenditure and number of beneficiaries during the year 1996-97 in respect of three schemes of NSAP are given below:—

s. No.	Name of Scheme	Allocation Rs. in lakhs)	Release's	Expenditure	No. of benefited
1.	NOAPS	4403.70	4281.00	3679.37	514946
2.	NFBS	2269.58	1538.28	984.70	15383
3.	NMBS	1222.83	1065.78	658.81	188109

Information in respect of rural women of Monitory communities and backward classes is not being maintained separately.

मध्य प्रदेश में ग्रामीण आवासों की कमी के लिए सर्वेक्षण

2840. श्री दिलीप सिंह जूदेव: क्या ग्रामीण क्षेत्र और रोजगार मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या मध्य प्रदेश के ग्रामीण क्षेत्र में आवासों की कमी के लिए कोई सर्वेक्षण किया गया है या किये जाने का विचार है;

(ख) क्या पिछड़े क्षेत्रों और गरीब लोगों के क्षेत्रों के लिए अतिरिक्त आवासीय इकाई हेतु जिला-वार मांग संबंधी कोई मूल्यांकन किया गया है;

(ग) यदि हां, तो तत्संबंधी ब्यौरा क्या है;

(घ) क्या मध्य प्रदेश सरकार राजगढ़, विदिशा, भोपाल और इन्दौर जिलों में चालू वित्तीय वर्ष के दौरान केन्द्रीय वित्तीय सहायता से आवासों का निर्माण करवाने का विचार रखती है; और

(ङ) यदि नहीं, तो इसके क्या कारण हैं ?

ग्रामीण क्षेत्र और रोजगार मंत्रालय में राज्य मंत्री (श्री चन्द्रदेव प्रसाद वर्मा): (क) मध्य प्रदेश सरकार द्वारा तैयार की गई सूचना के अनुसार ऐसा कोई सर्वेक्षण नहीं किया गया है/ कराने का प्रस्ताव नहीं है।

(ख) मध्य प्रदेश सरकार द्वारा पिछड़े क्षेत्रों और गरीब लोगों के क्षेत्रों के लिए अतिरिक्त आवासीय इकाई हेतु क्षेत्रवार और जिला-वार मूल्यांकन नहीं किया गया है।

(ग) उपरोक्त को देखते हुए प्रश्न नहीं उठता।

(घ) जी, हां।

(ङ) उपरोक्त को देखते हुए, प्रश्न नहीं उठता।

जनजातीय भूमि के अधिग्रहण पर प्रतिबंध

2841. श्री अजीत जोगी:

श्री रामजीलाल:

क्या ग्रामीण क्षेत्र और रोजगार मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार ने राज्य सरकारों को जनजातीय और फालतू भूमि के अधिग्रहण के लिए कानून लागू करने हेतु कोई निर्देश जारी किये हैं;

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है;

(ग) उन राज्यों के नाम क्या-क्या हैं जहां ऐसे कानून लागू नहीं किये गये हैं;

(घ) इन कानूनों के अंतर्गत प्रत्येक राज्यों में कुल कितनी एकड़ भूमि का अधिग्रहण किया गया है; और

(ङ) सरकार द्वारा ऐसे कानूनों के लागू करने में आने वाली बाधाओं को दूर करने के लिए क्या कदम उठाये गये हैं अथवा उठाये जाने की संभावना है ?

ग्रामीण क्षेत्र और रोजगार मंत्रालय में राज्य मंत्री (श्री चन्द्रदेव प्रसाद वर्मा): (क) मंत्रालय ने इस विषय में राज्य सरकार को कोई अनुदेश जारी नहीं किए हैं।

(ख) से (ङ) प्रश्न नहीं उठता।

Wasteland in Tamil Nadu

2842. SHRI V. RAJAN CHELL-APPA: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the total area of wasteland in Tamil Nadu;

(b) the steps taken by the Government to develop wasteland in the State for cultivation and other purposes;

(c) whether any amount has been aranted to the State Government or to